

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO-1990
ANSWERED ON- 08/08/2024

CRIMES AGAINST NRIs IN FOREIGN COUNTRIES

1990. SMT. DARSHANA SINGH
SHRI ASHOKRAO SHANKARRAO CHAVAN

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- (a) whether crimes against non resident Indians (NRIs) in foreign countries are on the rise and killings of a number of Indian students have been reported from various countries;
- (b) if so, whether Government has any data regarding number of NRIs injured or killed in foreign countries during each of the last three years and the current year;
- (c) if so, details thereof, country-wise;
- (d) whether Government held any meeting or discussion with these countries regarding increasing crime against NRIs;
- (e) if so, the details and the outcome thereof; and
- (f) the steps taken by Government to protect lives of NRIs in foreign countries?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI KIRTI VARDHAN SINGH)

(a) The safety and security of Indians abroad is one of the foremost priorities for the Government of India. Our Missions and Posts remain vigilant and closely monitor any untoward incident against non resident Indians (NRI) in foreign countries. Such incidents are immediately taken up with the concerned authorities of the host country to ensure that the cases are properly investigated and the perpetrators are punished.

Indian Missions/Posts abroad also maintain regular contacts with Indian students enrolled in Universities abroad and encourage Indian students travelling abroad for higher studies to register with them as also on the MADAD Portal so that their grievances and outstanding issues can be addressed in a time bound manner.

(b & c) As per the information available with the Ministry, the number of NRIs injured or killed in foreign countries during each of the last three years and the current year is placed at Annexure.

(d to f) Indian Missions and Posts abroad render all possible consular assistance to the Indian nationals, whenever required. Government has established 24x7 help line in the Indian Missions/Posts abroad. The Government remains vigilant to developments impacting the lives of Indians abroad and takes all measures to safeguard their interests and welfare.

Indian Missions/ Posts abroad also respond to any issues raised by Indians on priority basis. Grievances are responded through various channels like calls, walk-ins, e-mails, social media, Open Houses, MADAD portal, etc. Any complaints received from the Indians abroad are also

raised during meetings with Government officials of the countries concerned, including at the highest levels as appropriate.

During emergencies or crisis situations, Indian Missions/Posts abroad pro-actively help distressed/stranded Indians overseas by providing them food, shelter, medicines and ensure their return/evacuation to India as soon as possible. Most recently, stranded Indians were evacuated to India through the Vande Bharat Mission, Operation Ganga (Ukraine) and Operation Ajay (Israel) from countries around the world. The return of many Indian students from Bangladesh was also facilitated by our Missions/Posts.

Indian Missions and Posts also assist in providing legal aid wherever needed. Missions and Posts also maintain a local panel of lawyers where Indian community is in sizeable numbers. The Indian Community Welfare Fund (ICWF) is set up in Indian Missions & Posts abroad for assisting overseas Indian nationals in distress situations on a means tested basis in deserving cases. The support extended under ICWF includes financial assistance to Indian prisoners for legal aid as well as travel documents / air tickets during repatriation.

ANNEXURE

S.No	Country	Number of NRIs injured or killed in foreign countries during last three years and current year (i.e. 2021, 2022, 2023, 2024)			
		2021	2022	2023	2024 (till July)
1	Armenia	0	1	1	1
2	Australia	0	2	4	2
3	Bahrain	1	1	0	2
4	Belgium	0	1	0	0
5	Bhutan	21	15	13	16
6	Botswana	0	20	0	1
7	Cabo Verde	1	0	0	0
8	Cambodia	0	0	1	1
9	Canada	0	5	4	4
10	Cote D' Ivoire	0	0	0	3
11	Dominican Republic	0	0	0	2
12	Estonia	0	0	0	0
13	France	0	3	3	1
14	Germany	0	0	2	0
15	Indonesia	0	0	1	0
16	Iraq	17	10	10	4
17	Ireland	1	2	4	5
18	Italy	1	1	2	4
19	Kuwait	3	2	5	0
20	Kyrgyzstan	1	0	0	1
21	Libya	0	0	2	0
22	Malaysia	0	2	3	1
23	Malta	0	0	1	0
24	Mexico	0	0	1	0
25	Nepal	0	0	1	0
26	Nigeria	0	10	0	0
27	Oman	0	1	0	0
28	Philippines	3	5	5	1
29	Poland	0	1	2	0
30	Portugal	0	0	1	0
31	Qatar	1	2	0	0

32	Russia	1	0	0	4
33	Saudi Arabia	9	7	10	4
34	Singapore	0	0	0	1
35	South Africa	0	1	0	1
36	Spain	44	52	51	26
37	Sudan	0	0	2	1
38	Tanzania	0	0	1	0
39	Turkiye	1	1	0	0
40	Uganda	0	1	1	0
41	UK	10	35	31	18
42	USA	1	0	5	1
